

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 978/2019

YASHWANT JAISWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Jail Petition, AOR

Mr. Sunil Fernandes, AOR
Mr. Zeeshan Diwan, Adv.

For Respondent(s)

Mr. Pranav Kaashayp, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that sole respondent has already filed counter affidavit. Viewed thus, the matter be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG